(b) if so, when it is expected to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Tripura Administration have reported that a scheme costing Rs. 1.44 lakhs for draining out of waters of Buririver has been taken up by them for execution. The scheme was programmed to be completed by March, 1971, but has been held up due to delay in land acquisition.

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#### Closure of a Match Factory in Tripura

- 1625. SHRI BIREN DUTTA: Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state:
- (a) whether Government are aware that a match factory of Tripura has been closed resulting in unemployment of all the labourers; and
- (b) if so, the steps Government propose to take to reopen it?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). The information is being collected and will be laid on the Table of the House.

# Broad Gauge Line from Katpadi to Tirupati and Katpadi to Guntakal

- 1626. SHRI P. NARASIMHA REDDY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether a survey has been undertaken to convert into broad gauge the present metre gauge track from Katpadi to Tirupati and Katpadi to Guntakal on the Southern Railway; and
  - (b) if not, the reasons therefor?

## THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) No.

(b) Due to paucity of funds and inadequate traffic justification such a survey is not being contemplated.

## RE. PUBLICATION OF THE LIST OF MEMBERS

SHRI S. M. BANERJEE (Kanpur): The list containing the residential addresses and the telephone numbers of members and Ministers has not been printed yet. May I request you to direct the Minister of Parliamentery Affairs to let us have at least a cyclostyled list. We do not want a printed one. We should get this list as early as possible.

MR. SPEAKER: It is still under print and will be out in a day or two.

We have also asked for certain details from the hon. Members and many hon. Members have not sent their bio data to us. You should kindly ask all the Members, your friends to send this data so that the who's who can also be handed over to you during this session.

SHRI. S. M. BANERJEE: I want to take one minute; I shall finish before 12 O'clock at any rate.

MR. SPEAKER: We shall take up the call attention now; will get time at the end.

11.57 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### Reported decision of the British Government to scrap the Indo-British Trade Agreement of-1939

SHRI PILOO MODY (Godhra): I call the attention of the Minister of Foreign Trade to the following matter of the urgent public importance and request that he may make a statement thereon:

"The reported decision of the British Government to scrap the Indo-British Trade Agreement of 1939 following their insistence on slapping a 15 percent import duty on Indian textiles from January 1, 1972"

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): Mr. Speaker, Sir, in April. 1971 the Government of India had